

29/7/88

Hon. D.S. a-Am. A/2  
Hon. G.S. S.-JM

None present  
 for the pds. The  
 case is informed to  
 5/8/88 - hearing.

SP legn.

AM

S.O. AM

legn

No one appeared for 1  
 party. Therefore court  
 for hearing on 14.9.88

legn

14.9.88.

Hon. D.S. Misra - AM  
Hon. G.S. Sharma - JM

In this transferred Writ Petition, none  
 is present on behalf of the petitioner. Only on the first date,  
 14.8.87 appearance was put in on behalf of the petitioner  
 before the D.R.(J) and since then, the case was listed  
 several times, but none appeared on behalf of the petitioner. This  
 is an old writ petition of 1978. Sh. Ashok Mohiley has sent  
 a request for adjournment. In our opinion, the petitioner  
 himself is not serious to prosecute his case and as such, it  
 is not necessary to adjourn the case any further. The petition  
 is accordingly dismissed in default of the petitioner.

3  
J.M.

AM

legn  
SP